

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.09.2020 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member(Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt. Ltd. Vs. K12 Techno Services Pvt. ltd.	Kumar Sudeep	Anand Sanjay M. Nuli

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 784 of 2020	M. Choudhury & Co. Vs. Smt. Ramanathan Bhuvaneshwari, Resolution Professional of R.P. Info Systems Ltd. & Ors.	Sujoy Chatterjee	
3.	Comp. App. (AT) (Ins) No. 786 of 2020	Anil Kumar Vs. Allahabad Bank & Ors.	Rajendra Beniwal	
4.	Comp. App. (AT) (Ins) No. 788 of 2020	Vijender Goel Vs. VMA Chemicals Pvt. Ltd.	Sanjay Kr. Maria	
5.	Comp. App. (AT) (Ins) No. 789 of 2020	Sanjay Jalan Vs. Vasavi & Company & Anr.	Nithin Chowdary Pavuluri	
6.	Comp. App. (AT) (Ins) No. 791 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd & Ors.	Nitesh Jain	Sandeep Bajaj

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 496 of 2020	C. Unnikrsihanan Vs. Kerala State Cashew Development Corpn. Ltd.	A. Karthik	Shri Ram Parikar
-----------	---	---	------------	------------------

8.	Comp. App. (AT) (Ins) No. 704 of 2020	Kishanlal Likhmichand Bothra Vs. Canara Bank	Navneet Dugar	
9.	Comp. App. (AT) (Ins) No. 713 of 2020	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	

For Hearing

10.	Comp. App. (AT) (Ins) No. 449 of 2020	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
11.	Comp. App. (AT) (Ins) No. 504 of 2020	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3
12.	Comp. App. (AT) (Ins) No. 746 of 2020	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**